

Case :- WRIT - C No. - 6559 of 2021

Petitioner :- Mohammad Husain

Respondent :- State Of And Another

Counsel for Petitioner :- Raj Kumar Khanna, Amber Khanna, Sandal Khanna

Counsel for Respondent :- C.S.C., Punit Kumar Gupta

Hon'ble Dr. Kaushal Jayendra Thaker, J.

Hon'ble Dinesh Pathak, J.

Learned counsel for the petitioner has requested the Court to pass over the case for today as he wants to file supplementary affidavit.

This petition was filed in the year 2021, more particularly in the month of February. We are in the month of June.

We grant four months time subject to deposit of Rs.5000/- as cost by the petitioner with the Registry of this Court, which shall go to the Chief Minister Relief Fund, as during pandemic he wants time to file supplementary affidavit.

Order Date :- 17.6.2021/nd